

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2014 & IA-5 of 2014

Dated : 03rd November, 2014

In the matter of :

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2**

ORDER

Since the Bench did not assemble today, as agreed by the learned counsel for the parties, the matter is posted for hearing on **4th December, 2014.**

Court Master

jp/rkt